

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4128
ANSWERED ON:05.09.2012
RIGHTS OF INSURANCE COMPANIES
Meghwal Shri Arjun Ram

Will the Minister of FINANCE be pleased to state:

- (a) whether insurance company has been granted the rights of insurance through a memorandum of understanding with the Union Government:
- (b) if so, the details of the sectors as well as persons insured by such companies;
- (c) whether allegations of irregularities have been levelled by any insurance holder against any insurance company; and
- (d) if so, the details thereof and the nature of allegations levelled alongwith the details of action taken against such insurance companies?

Answer

Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

- (a) to (d): The information is being collected and will be laid on the Table of the House.